

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 39 of 2012**

**Dated: 8<sup>th</sup> May, 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Rajasthan Engineering College Society ... Appellant(s)  
Versus  
Rajasthan Electricity Regulatory Commission ..Respondent(s)  
& Anr.**

**Counsel for the Appellant(s):** Ms. Swapna Seshadri  
Ms. Priyadarshini Verma

**Counsel for the Respondent(s):** Mr. R.K. Mehta,  
Mr. David A. &  
Mr. Antaryami Upadhyay for R.1  
Mr. Pradeep Misra &  
Mr. Daleep Dhayani for R.2

**ORDER**

It is submitted that the issue involved in this Appeal is connected with Appeal No. 182 of 2011, which is pending before Court II and is coming up on 10.05.2012.

Rejoinder has been filed by the learned counsel for the Appellant in this matter. Therefore, the pleadings are complete.

Post this matter along with Appeal No. 182 of 2011 before Court II on **10.05.2012.**

**( Rakesh Nath)  
Technical Member  
Ts/vs**

**(Justice M. Karpaga Vinayagam)  
Chairperson**